

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date:15th March, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 157/2016(CZ)	Mitha Lal Bohra Vs Union of India & 6 Ors.	Mr. Gajendra Singh Rathore, Adv.	
FOR HEARING				
2.	Original Application No. 20/2017(CZ) (M.A.No.156/17)	Villagers of Village Lorwad & 3 Ors. Vs The Chief Secretary, Govt. of Raj. & 5 Ors.	Mr. M.S. Kachchawa, Adv. Ms. Zubia Sajid, Adv.	
3.	Appeal No. 07/2017(CZ)	M/s Lubok Caron LLP Vs RSPCB & Anr.	Mr. Arvind Soni, Adv.	
4.	Original Application 116 /2013(THC)	Nityendra Manav Vs. State of Rajasthan & 13 Ors.	Dharamvir Sharma, Adv. for Applicant Mr. Sandeep Singh, Adv. for R-11,& R.P.C.B Mr. Sachin K Verma, Adv. Mr. Shreya Raj Saxena Adv. Mr. B.C. Rawat Adv. Mr. Om S. Shrivastava Adv. For (NHAI) Mr. Narendra Bhavsar Adv Mr. Yogesh Bhatnagar, Adv.	
5.	Original Application No. 122/2016(CZ)	Amar Singh Rathour &Anr. Vs. M/s MB Power (M.P.) Ltd & 5 Ors.	Mr. Mayank Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria Adv. Mr. Rishi Raj Saxena, Adv.	
6.	Original Application No. 44/2016(CZ) (M.A.No.853/16) (M.A.No.17/17) (M.A.No.77/17) (M.A.No.78/17)	Vinayak Parihar (Sand Mining) Vs. MP Mining Mineral Corp. Ltd. & 4 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Om S. Shrivastav, Adv. Mr. Anhad Tiwari, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv.	
7.	Original Application 139/2016 (CZ)	Sainik Food Pvt. Ltd. Vs. State of M.P. & Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sachin K.Verma, Adv.	
8.	Original Application No. 19/2016(CZ)	Babulal Jajoo (Industrial Water) Vs. State of Rajasthan & Ors.	Mr. M.S.Kachhawa, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Varun K. Chopra, Adv. Mr. Sandeep Singh, Adv. Mr.Om Shankar Srivastava,Adv	

9.	Original Application No. 318/2014 (CZ)	Babulal Jajoo (Chambal River) Vs. State of Rajasthan & 5 Ors.	Mr. M.S.Kachhawa, Adv. Mr. Sachin K. Verma, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Varun K. Chopra, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Srivastava, Adv.	
10.	Original Application No. 132/2016 (CZ)	Neeraj Sharma Vs. Union of India & 14 Ors.	Mr. M.S.Kachhawa, Adv. Ms. Zubia Sajid, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv.	
11.	Original Application No. 89/2016(CZ)	Tapeshwar Singh Bhati (Fly Ash based Brick) Vs. Union of India & 15 Ors.	Dr. M.S.Kachhawa, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Sandeep Singh, Adv.	
12.	Original Application 131 /2016 (CZ)	Mahendra Solanki Vs. Rajasthan PWD & 6 Ors.	Mr. Mahendra Solanaki, Applicant in Person Mr. Shrey Raj Saxena, Adv. Mr. Sachin K. Verma, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv.	
13.	Original Application No. 34/2016(CZ) (M.A.No.134/16) (M.A.No.386/16)	Santosh Bharti, Journalist Vs Union of India & Ors.	Mr. Tejshwa Rai, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr.PurushaindraKauravaAdv Mr. Om Shankar Shrivastava, Adv. Mr. S.R. Waghmare, Adv.	
FOR COMPLIANCE				
14.	Original Application No. 16/2013(CZ) (M.A.No.802/15) (M.A.No.803/15)	Tribunal at its own Motion (Delomite Mining, Mandla) Vs. MOEF & Ors.	Mr. Om S Shrivastava Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2,3,4,6 Ms. Parul BhadoriA, Adv. Mr. DeepeshShukla,Adv.R-8 Mr. Qasim Ali Adv. Mr. Shambhav Sogani, Adv. Mr. Rohit Sohgoura, Adv. Mr. Sanjeev Mishra, Adv.	
15.	Original Application No. 103/2016(CZ)	Satish Kumar Tiwari Vs. State of M.P. & 3 Ors.	Ms. Swapnil Gupta, Adv. Mr. Dharamveer Sharma, Adv.	
16.	Original Application No. 104/2015(CZ)	Jagdish Meena Vs. State of Rajasthan & 3 Ors.	Mr. Jagdish Meena, Applicant in person Mr. Sachin K. Verma, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv. Ms. Parul Bhadoria, Adv.	
17.	Original Application No. 149/2015(THC)	Ramji Lal Meena Vs. State of Rajasthan & Ors.	Mr. P.S. Sharma, Adv. Mr. M.S.Kachhawa, Adv. Mr. Om Shankar Shrivastava, Adv.	
18.	Original Application No. 10/2016(CZ)	Deependra Singh Vs. State of Rajasthan &5 Ors.	Mr. Dharamvir Sharma, Adv. Mr. Sandeep Singh, Adv. Ms. Parul Bhadoria, Adv.	

19.	Original Application No. 148/2014 (CZ)	Nityanand Mishra (MSW, Rewa) Vs. State of M.P. & 8 Ors.	Mr. Pramod Ku. Pandey, Adv. Mr. Sachin K. Verma. Adv. Mr. Sandeep Singh, Adv.R-3 Mr. Ayush Dev Bajpai Adv. Ms. Parul Bhadhoria Adv. For R-MPPCB Mr. Dileep Pandey Adv.R-7 Mr. Asif Warsi, Adv.	
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